



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,3rd December 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	WA/211/2017	THE STATE OF ASSAM and ANR <b>Versus</b> MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	
2	WA/337/2018	DIPANKAR DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	SC, HEALTH
3	WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
4	WA/167/2020	KARUNA BHATTA <b>Versus</b> CEMENT CORPORATION OF INDIA LTD. AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR. A BORO MS U SHARMA	MR. B DEKA MR. B DEKA ASSTT.S.G.I.
5	I.A.(Civil)/379/2020 in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
	<b>WITH</b> WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS		

LEAVE NOTE OF ADVOCATES FOR 03/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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23)	MS R D MAZUMDAR	02-12-2021	To	07-12-2021



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	CrI.Pet./218/2019	SOURAV MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	PP, ASSAM
2	WP(C)/4305/2020	HEMA CHETIA AND 5 ORS <b>Versus</b> UNION OF INDIA AND AND	MR. A D GUPTA MS. B DAS MR. B DAS	MS J SARMAH ASSTT.S.G.I.
3	ITA/5/2021 FIXED	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH	MR. S SARMA	

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER</b>				
1	WA/181/2017	MD. HABIZ UDDIN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MR.A CHETRY MR B KAUSHIK	GA, ASSAM
<b>ORDERS</b>				
2	Review.Pet./131/2018	THE STATE OF ASSAM <b>Versus</b> SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
3	WA/30/2019	SMTI MOMTAZ BEGUM <b>Versus</b> SMTI MOUSUMI MAZUMDAR AND 7 ORS	MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. A GANGULY (R1) MR. A DUTTA (R1) MR. A DHANUKA (R1) SC, EDU SC, SSA
4	I.A.(Civil)/86/2019 in WA/17360/2018	ASSAM SANGRAMI CHAH SRAMIK SANGHA <b>Versus</b> THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MR. S DAS MRS R DEKA MRS. R T DAS MR. N BORUAH MS. D BARUAH	
	<b>WITH</b> WA/17360/2018 (Filing Number)	ASSAM SANGRAMI CHAH SRAMIK SANGHA <b>Versus</b> THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR		
5	WA/92/2019	MRS. MADHU DUTTA DASTIDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	SC, SEC. EDU. MR. B CHAKRABORTY (R6) MR Z ALAM (R6) MR. A DEKA (R6) MR. K M HALOI MR. B DAS P AGARWAL (R6)

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